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Title: Introduction of the Banking Regulation (Amendment) Bill, 2007.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): I beg to move for leave to introduce a Bill further to amend the Banking Regulation Act, 1949.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Banking Regulation Act, 1949."

The motion was adopted.

SHRI P. CHIDAMBARAM: I introduce** the Bill.
